

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:849  
ANSWERED ON:05.03.2007  
ENVIRONMENTAL CLEARANCE TO KHANDWA IRRIGATION PROJECT  
Moghe Shri Krishna Murari

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether Punasa Lift Irrigation Project of Madhya Pradesh is pending with the Government for environmental clearance;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be cleared?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA).

(a) & (b) Narmada Valley Development Authority ( NVDA) has applied for an environmental clearance in respect of Punasa Lift Irrigation Project in the district of Khandwa of Madhya Pradesh which is at present being considered by the Sectoral Expert Appraisal Committee

(c ) As per EIA notification 2006 the decision on the proposal needs to be taken within 105 days from the receipt of the complete information.